

ITEM NO.801

COURT NO.2

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal No.629/2022

JARNAIL SINGH & ORS.

Appellant(s)

VERSUS

LACHHMI NARAIN GUPTA & ORS.

Respondent(s)

([FOR FURTHER HEARING])

With IA NO.87839/2022 IN CIVIL APPEAL NO.782/2022

Date : 30-06-2022 This IA was orally mentioned today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE J.B. PARDIWALA
(VACATION BENCH)

For Appellant(s)

Mr. Chandra Bhushan Prasad, AOR
Mr. Shantanu Krishna, AOR

For Respondent(s)

Mr.Mrigank Prabhakar,AOR(Orally mentioned by)

Ms. N. Annapoorani, AOR
Mrs. Anil Katiyar, AOR
Ms. Ruchi Kohli, AOR
Mr. Arvind Kumar Sharma, AOR
Mr. Raj Bahadur Yadav, AOR
Mr. Ranjan Mukherjee, AOR
Ms. Shashi Kiran, AOR
Mr. Satpal Singh, AOR
Mr. Prashant Bhushan, AOR
Ms. Sumita Hazarika, AOR
Mr. Vishal Gupta, AOR
Mr. Anilendra Pandey, AOR
Mr. Ankur S. Kulkarni, AOR
Mr. S. Gowthaman, AOR
Mr. Ajit Kumar Ekka, AOR
Shri. Gaichangpou Gangmei, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA NO.87839/2022 IN CIVIL APPEAL NO.782/2022:-

1. Learned counsel appearing for the respondent submits that he has filed an IA No.87839 of 2022 in Civil Appeal No.782/2022 and the said matter is likely to be listed for hearing on 17th August, 2022.
2. He prays that the Registry may be directed not to delete this matter from the date already notified.
3. In view of the request made, we direct the Registry not to delete this matter which is likely to be coming up for hearing on 17th August, 2022.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
COURT MASTER (NSH)